

and to repeal relevant sections of the Air Corporations Act, 1953.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953."

The motion was adopted.

SHRI S. C. SAMANTA : I introduce the Bill.

PARLIAMENT LIBRARY BILL*

SHRI S. C. SAMANTA (Tamluk) : I beg to move for leave to introduce a Bill to provide for building up an up-to-date and a comprehensive Library for Parliament.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for building up an up-to-date and a comprehensive Library for Parliament."

The motion was adopted.

SHRI S. C. SAMANTA : I introduce the Bill.

COMPANIES (AMENDMENT) BILL*

(Insertion of new section 43B and amendment of sections 224, 237 etc.)

SHRI S. C. SAMANTA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Companies Act, 1956.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956."

The motion was adopted.

SHRI S. C. SAMANTA : I introduce the Bill.

GIFT TAX (AMENDMENT) BILL*

(Amendment of sections 22, 23 etc.)

SHRI S. C. SAMANTA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Gift-tax Act, 1958.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Gift-tax Act, 1958."

The motion was adopted.

SHRI S. C. SAMANTA : I introduce the Bill.

LEGAL ASSISTANCE BILL*

DR. KARNI SINGH (Bikaner) : I beg to move for leave to introduce a Bill to provide for legal assistance in civil suits to citizens without adequate means.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for legal assistance in civil suits to citizens without adequate means."

The motion was adopted.

DR. KARNI SINGH : I introduce the Bill.

ABOLITION OF CAPITAL PUNISHMENT BILL*

SHRI N. K. SANGHI (Jalore) : I beg to move for leave to introduce a Bill to provide for the abolition of capital punishment.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the abolition of capital punishment."

The motion was adopted.